

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 359 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021

Name of the Company: Santosh Kumar Sharma
V/s
Ray Infrastructure Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Mr. Santosh Kumar Sharma party in person present physically.

Learned Counsel Mr. Vijay Patel appeared for the Corporate Debtor online.

The pleadings are complete in the matter. The matter requires detailed hearing, hence, stands adjourned for hearing.

List the matter on 15.06.2021 for hearing.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 7th day of April, 2021.

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